Common test for MBBS seats worries MPs

New Delhi: The Union Health Ministry on Monday said that the Centre was considerable in its approach while making the new all India common entrance test for MBBS seats, adding that the test would not affect the existing merit list of the year 2019. However, the ministry also said that the test would be a major setback for those candidates who were not able to clear the NEET 2019.

The ministry, in a statement, said that the test would not affect the existing merit list of the year 2019 and the candidates who had cleared the NEET 2019 would be given admission according to their rank.

The statement also said that the test would be held on Sunday, May 1, 2022, and the candidates would be required to appear in the test on the same day.

The ministry also said that the test would be conducted in 100% online mode and the candidates would be required to bring their admit card and identity card on the day of the test.

The ministry also said that the candidates who had not cleared the NEET 2019 would be required to appear in the test and the candidates who had cleared the NEET 2019 would be given admission according to their rank.

SC ruling end of the road for MCI

The Supreme Court on Monday held that the National Medical Commission Act 2019 (NMC Act) was not applicable to the period before May 20, 2020, and hence the Medical Council of India (MCI) was not liable to be dissolved before that date.

The court held that the MCI was not required to be dissolved before May 20, 2020, as the NMC Act was not applicable to the period before that date.

The court further said that the MCI could continue to function until the NMC Act was notified and the same could be done after May 20, 2020.

The court also held that the MCI was not required to be dissolved before May 20, 2020, as the NMC Act was not applicable to the period before that date.

The court further said that the MCI could continue to function until the NMC Act was notified and the same could be done after May 20, 2020.

TN Pvt univs hike fees, some up to 80% lakh

Chennai: Tamil Nadu private universities have hiked their fees by up to 80% for the academic year 2022-23, as the state government has given permission to increase fees by up to 50%.

However, the private universities have increased their fees by up to 80% for the academic year 2022-23, as the state government has given permission to increase fees by up to 50%.

The private universities have increased their fees by up to 80% for the academic year 2022-23, as the state government has given permission to increase fees by up to 50%.

The private universities have increased their fees by up to 80% for the academic year 2022-23, as the state government has given permission to increase fees by up to 50%.

The private universities have increased their fees by up to 80% for the academic year 2022-23, as the state government has given permission to increase fees by up to 50%.
केंद्रीय कर्मचारियों की न्यूनतम सैलरी होगी 21,000 रुपये!

HDIFC का तिमाही मुनाफा 40% बढ़कर ₹2,607 करोड़

SBI ने हामी कार लोन के रेट घटाए

चीनी की बढ़ती कीमतें रोकने के लिए टायलिम्ट तय

लॉक ऑफ फॉर्स्ट का प्रीतिं 91% बढ़कर ₹16 करोड़

सुनामी की तलाश

दुनिया महामारी का चुनौती और लड़ाई